

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Criminal Appeal

No(s). 1399/2015

PRATIMA LAXMI

Appellant(s)

VERSUS

STATE OF UP AND ORS
(with appln. (s) for stay)

Respondent(s)

Date : 12/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Praveen Swarup, Adv.

For Respondent(s)

Mr. Shantanu Krishna, Adv.
Mr. Siddharth Sengar, Adv.
Ms. Pragati Neekhara, Adv.UPON hearing the counsel the Court made the following
O R D E RThe Ld. Counsel for respondent Nos.2 and 3 to file the
additional documents within two weeks, as prayed for.Await original record from the High Court as well as Trial
Court.

Reminder be issued.

List again on 7.9.2016.

(CHIRAG BHANU SINGH)

Signature Not Verified

Registrar

Digitally signed by
SONALI SAUND
Date: 2016.07.13
17:15:58 IST
Reason: